Annexure-3 Name of the corporate debtor: M/S YOGIRAJ GINNING AND OIL INDUSTRIES PRIVATE LIMITED- IN LIQUIDATION; Date of commencement of liquidation: 06.06.2023(order received on 07.06.2023); List of stakeholders as on: 07.07.2023

| | (Athout III X) | | | | | | | | | | | | | | |
|-----|--------------------|---------|----------------|-----------|----------|---------------------------|-------------------|----------|--------------|------------|------------|-----------|--------------|-------------|--|
| SI. | Name of | Name of | Identification | Details o | of claim | Details of claim admitted | | | | Amount of | Amount | Amount of | Amount of | Remarks, if | |
| No. | authorised | workman | | received | | | | | | contingent | of any | claim | claim under | any | |
| | representative, if | | | Date of | Amount | Total | Amount of claim | Nature | % share in | claim | mutual | rejected | verification | | |
| | any | | | receipt | claimed | amount of | for the period of | of claim | total amount | | dues, | - | | | |
| | | | | | | claim | twenty-four | | of claims | | that may | | | | |
| | | | | | | admitted | months preceding | | admitted | | be set off | | | | |
| | | | | | | | the liquidation | | | | | | | | |
| | | | | | | | commencement | | | | | | | | |
| | | | | | | | date | | | | | | | | |
| | | | | | | | | | | | | | | | |
| | | | | | | | NUT | | | | | | | | |
| | | | | | | | NIL | | | | | | | | |
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| _ | | | | | | | | | | | | | | | |
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List of operational creditors (Workmen) (Amount in ₹)